

। कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) : (क) और (ख) उत्तर प्रदेश सरकार ने बताया है कि उत्तर प्रदेश और मध्य प्रदेश दोनों में सिंचाई के लिए जलान और इटावा जिला की सीमा पर चम्बल, सिंधो कुवरी और प.ज नदियों के साथ यमुना नदी के संगम के अनुप्रवाह में यमुना नदी पर एक बांध के निर्माण के प्रस्ताव का अन्वेषण किया जा रहा है। बकि इस प्रस्ताव का अन्वेषण अभी प्राथमिक अवस्था में है, इसलिए अभी यह बताया सभव नहीं है कि इस परियोजना पर कितनी लागत आयगी, इनके कितने क्षेत्र की सिंचाई होगी और यह परियोजना कितनी अवधि में पूरी होगी।

(ग) यह सवाल पैदा नहीं होता।

Use of Buffer Stock of Food to Generate Rural Employment

1029 SHRI CHITTA BASU

SHRI C R MAHATA

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether Government have since formulated a comprehensive scheme to make use of the buffer stock of food to generate rural employment, and

(b) if so, the details of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) (a) Yes, Sir

(b) A central scheme for utilisation of foodgrain stocks to augment the non-Plan funds of the State Governments for the maintenance of public works on which large investments

had been made in the past was introduced from April 1977 for a period of two years. Under the scheme, additional quantities of wheat and milo equivalent in money value to 30 per cent of the State/Union Territory Government's current level of expenditure on the maintenance of public works in rural areas are made available to the State/Union Territory Governments free of cost to be utilised for payment of a part or of all the wages of workers engaged in Public Works in rural areas relating to maintenance. The scope of the scheme has now been extended so as to cover ongoing plan and non-plan schemes, new items of capital works and works related to floods and execute work projects throughout the year instead of limiting their execution to the lean period of four months. State Governments are to be released foodgrains in instalments according to their requirements. The foodgrains can also be supplied as whole or part of the wages to labourers working under contractors on public works provided it is ensured that the contractors do not misutilise the foodgrains meant to be distributed to labour.

Illegal occupation of Wakf land in Delhi

1030 SHRI MOHD SHAFI QURESHI Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) whether it is in his knowledge that recently a large number of trespassers have illegally occupied land of the Wakf of Dargah Hazrat Sheikh Kalumullah Wah

(b) whether this act of trespassers is causing great inconvenience to hundreds of devotees who visit the shrine everyday, and

(c) if so, what steps Government propose to take to remove the trespassers from the Wakf land?